

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 192 of 2018

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

The Tata Power Company Limited (Distribution).

.... Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Varun Pathak
Ms. Nikita Choske for R-2

Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-3

ORDER

The learned counsel appearing for the appellant and the learned counsel appearing for the respondents submit that pleadings are complete. Submissions made by the learned counsel appearing for the appellant and the learned counsel appearing for the respondents are placed on record.

List the matter for hearing on **21.02.2019.**

(S. D. Dubey)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member